- I. Appropriation Accounts (1988-89), Railways, Part I and II.
- II. Block Accounts Balance Sheets and Profit and Loss Accounts (1988-89) of Railways.

III. Report fortheyear ended 31st March, 1989 (No. 10 of 1990) of the Comptroller and Auditor General of India.

SHRI JAGDEEP DANKAR: On behalf of Siiri Anil Shastri, I lay on the Table, a copy each (in English and Hindi) of the following papers: -

- I. (i) Appropriation Accounts
  Railways, for the year 1988-89, Part
  I Review. [Placed in Library See no LT 927/90]
- (it) Appropriation Accounts, Railways , for the year 1988-89, Part-II Detailed Appropriation Accounts. [Placed in Library . See No. LT 928

II. Blosk Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts of Railways for the year 1988-89. [Placed in Library See No. LT 929/90]

III. Report of the Comptroller and Auditor Genaral of India for the year ended 31st March, 1989 [(No. 10 of 1990) -Union Government (Railwaysl)], under clause (1) of aricle 151 of the Constitution. [Placed in Library. See No. LT 926 /90).

## MOTION POR ELECTION TO THE EMPLOYEE'S STATE INSURANCE CORPORATION

अत मंत्री (श्री राम विलास पासवान): महोदया, में प्रस्ताव रखता हूं:

> कर्तवारी राज्य दिमा प्रधिनियम, 1948 (1948 का 34) की धारा 4 के . . . (व्यवधान) के खण्ड (4) के अनुसरण में यह सभा . (व्यवधान) . . . उस रीति से, जैसा कि सभापति निदेश दें, (व्यवधान) . . सभा के सदस्यों में से एक सदस्य को . . (व्यवधान)

SHRI JAGESH DESAI (Maharashtra): Madam, Meham is an important issw. We have to discuss that

DEPUTY THE CHAIRMAN You were not in the House then. I have taken the sense of the House. When we are talking about the democratic process outside, we should not throw it to the winds inside the We House. have certain business We have to do it. (Interruptions). Lot us not mike an issue of that. The House agreed. You may not be a party to it.

SHRI JAGESH DESAI- Madam.I take it very seriously. You should not have made the other comments.

THE DEPUTY CHAIRMAN : You cannot tell the Chair what comments it should make and what emmonts it should not. Please mind your business.

SHRI JAGESH DESAI : No. No. I take very strong objection to this remark.

श्री राम विलास पासवान महादया, में प्रस्ताव करता है:

> कर्मचारी राज्य बीमा श्रीध-नियम, 1948 (1948 का [34] की धारा 4 के खण्ड (1) के अनु-सरण में यह सभा, उस रीति से, जैसा कि सभापति निदेश दें, सभा के सदस्यों में से एक सदस्य की कर्म-चारी राज्य बीमा निगम का सदस्य होने के लिए निर्वाचित करने की कार्यवाही करें

The Question was put and the motion was adopted

REP TO THE COUNTERMADING OF BYE-ELECTION IN MEHAM DUE
TO MURDER OF A CANDIDATE - Contd.
THE DEPUTY CHAIRMAN: Mr.
J. P. Mathur.

SHRI SUBRAMANIAN SWAMY: (Uttar Pradesh) : The BJP does not know which side to move to.

SHRI JAGDISH PRASAD MATH-UR (Uttar Pradesh) : At least, I donotmove towards Swamys. (Interruptions)....

महोदया, ऋाज बड़े बुख का विषय है कि बार फिर से हमारे सामने चुनौती खड़ी है कि हम लोकतंत्र को इस देश में जीवित रख सकेंगे या नहीं रख सकेंगे। यह काज हमारे समक्ष चुनौती है। मेहम ही या पहले फतेहपूर की घटना हो, ये दोनों हमारे सामने चुनौती बनकर खड़े